

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

CP-59(ND)/2008

In the matter of :

Sh. Raj Kumar Divraj & Ors

....PETITIONER

Vs.

Rambagh Palace Hotel (P) Ltd.

... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 04.10.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner


: Mr. Salman Khurshid, Sr. Advocate
Mr. Abhishek Kumar Rao, Advocate
Mr. Sheilesh Suman, Advocate
Ms. Bhavya Bharti, Advocate
Ms. Sanchita, Advocate

For the Respondent

: Dr. UK Chaudhary, Sr. Advocate
Mr. Sanjiv Sen, Sr. Advocate
Mr. Himanshu Vij, Advocate
Mr. Dev Roy, Advocatefor R-1
Mr. DD Singh, Advocate
Mr. Shyam Moorjani, Adv. ..for Respondents

ORDER

For further arguments by the Learned Counsel for the petitioner as well as respondents, the matter is posted for hearing on 12.10.2017


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
04.10.2017